

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

CP No. 110/Chd/Hry/2022

IN THE MATTER OF:

Smt. Bhupinder Vohra & Ors.

...

Petitioners

Versus

Hyline Logistics Pvt. Ltd. & Ors.

...

Respondents

Under Section: 58(3) & 59, CA 2013

Order delivered on 14.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

Court Officer